

raise Rs. 1 crore to complete its ambitious plan to beautify the Yamuna river front; and

(b) if so, the details thereof and the response achieved?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI PARIMAL GHOSH): (a) An appeal for funds has been issued by the Yamuna Tatt Vikas Kosh Board constituted by the Delhi Development Authority, for development of the Yamuna River front. Fund collection drive has not yet been launched.

(b) Does not arise.

Sale of Chinese Goods in Leh Bazaars

4574. SHRI A. SREEDHARAN:
SHRI E. K. NAYANAR:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that there is abundant supply of Chinese luxury goods in the bazaars of Leh;

(b) if so, the steps being taken to prevent the smuggling of Chinese goods into Ladakh;

(c) whether it is a fact that the proposal to open a Departmental store at Leh has been dropped; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA): (a) It is not a fact that there is abundant supply of Chinese luxury goods in the bazaars of Leh.

(b) In order to prevent smuggling of Chinese goods into Ladakh the officers of the Border Security Force have been delegated certain powers under the Customs Act to search men and vehicles and to seize smuggled goods.

(c) Government is not aware of any proposal to open a departmental store at Leh.

(d) Does not arise.

Cooperative House Building Societies in Chandigarh

4575. SHRI SHRI CHAND GOYAL: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) the number of Cooperative House Building Societies formed in the Union Territory of Chandigarh;

(b) whether Government have given some aid to the societies;

(c) whether Government have approved the proposal of the Union Territory of Chandigarh for allotment of residential plots to the low paid employees at concessional rates; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI PARIMAL GHOSH): (a) The number of Cooperative House Building Societies formed in the Union Territory of Chandigarh is 156.

(b) No.

(c) and (d). The Chandigarh Administration had prepared a scheme for the allotment of plots to low paid Government employees on concessional basis. In May last, the Administration were requested to review the scheme in the light of the observations made by my Department. A reply from the Administration is awaited.

दिल्ली नगर निगम स्कूल में अवैध शराब का तैयार किया जाना/बनाया जाना

4576. श्री शशि सूक्न : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान समाचार पत्रों में प्रकाशित इस आशय के समाचार की ओर दिलाया गया है कि दिल्ली नगर निगम के एक लड़कियों के स्कूल में अवैध शराब तैयार करने वाले एक बड़े अड़्डे का पता लगाया गया है;